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ITEM NO.51

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 20/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr Gaurav Agarwal, Adv.
Mr. Jatin Zaveri, Adv.

For Respondent(s)

Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for petitioner present.

Four weeks' time is granted to respondent Nos. 1 and
2 to file counter affidavit.

Office report is incomplete. It does not say when
the notice was sent to respondent no.3. Await service from
respondent No.3.

List again on 21.11.2011.

After the matter was adjourned, Ms Vandana Mishra
the ld. Counsel for respondent No.1 appeared and requested

to mark her appearance.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj